

under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-6153/66].

(3) A copy each of the following Notifications under sub-section (7) of section 59 of the Mines Act, 1952:—

- (i) The Mines Vocational Training Rules, 1966, published in Notification No. G.S.R. 473 in Gazette of India dated the 2nd April, 1966.
- (ii) The Mines Creche Rules, 1966, published in Notification No. G.S.R. 516 in Gazette of India dated the 9th April, 1966. [Placed in Library. See No. LT-6154/66].

12.23½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND FIFTH AND HUNDRED AND SIXTH REPORT

Shri A. C. Guha (Barasat): I beg to present the Hundred and fifth and Hundred and sixth Report (Parts I and II) of the Estimates Committee on the Ministry of Industry—Organisation of the Development Commissioner—Small Scale Industries.

12.23¼ hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTY-FIRST REPORT

Shri Morarka (Jhunjhunu): I beg to present the Fifty-first Report of the Public Accounts Committee on paras 7 and 8 of Audit Report (Defence Services), 1965.

12.24 hrs.

STATEMENT RE. EXPLOSIONS IN RAILWAY TRAINS IN LUMDING AND DIPHU

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): As announced....

Mr. Speaker: How long is it?

Dr. Ram Subhag Singh: 5 pages.

Mr. Speaker: It may be laid on the Table.

Shri Hem Barua (Gauhati): No, Sir. We have to hear the statement and seek certain clarifications.

Mr. Speaker: It runs to 6 pages....

Shri Hem Barua: Does not matter. It may run to 100 pages; it should be read.

Shri Raghunath Singh (Varanasi): Tomorrow he can ask questions.

Mr. Speaker: The statement may be laid on the Table. It will be distributed to the Members. They might study it. We might then see if there is really any necessity for any clarifications.

[The Statement was laid on the Table—[Placed in Library. See No. LT-6155/66].

Shri Hem Barua: I want to seek a clarification just now from the Home Minister. He is here.

Mr. Speaker: About this statement?

Shri Hem Barua: About the incidents in Lumding and Diphu.

Mr. Speaker: In this manner questions cannot be put. He might write to me what he wants. I will find out and then allow him.

Shri Hem Barua: I have some information with me.

Mr. Speaker: He might give me that. I will consider it and then allow him.